

## Annexure-7

Name of the corporate debtor: Wearit Global Limited; Date of commencement of CIRP: 08.04.2022; List of creditors as on: 05.10.2023

## List of operational creditors (Government dues)

Sl. No.	Details of claimant		Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable					
1	Commissioner of Commercial taxes	Government of West Bengal	20/04/2022	21,927.00	₹ 21,927	Statutory Dues	NA	Nil	Nil	Nil	0 00	0	
2	GST Department_Bilwara	Central GST	07/05/2022	13,22,26,931 00	₹ 13,22,26,931	Statutory Dues	NA	Nil	Nil	Nil	0 00	₹ -	
3	Commercial Tax Department_Indore	Government of Madhya Pradesh	29/12/2022	4,69,49,000 00	₹ -	Statutory Dues	NA	NA	NA	NA	₹ 4,69,49,000 00		The claim was received from the said party after 90 days from Insolvency Commencement date. Therefore the same was not considered by IRP. However, pursuant to IBBI circular dated 18 09 2023 the claim is now under verification.
4	Regional Commissioner - II, Employee Provident Fund Organisation	Ministry of Labour & Employment, Government of India	04/07/2023	44,45,486.00	₹ -	Statutory Dues	NA	NA	NA	NA	₹ 44,45,486 00		The claim was received from the said party after 90 days from Insolvency Commencement date. Therefore the same was not considered by IRP. However, pursuant to IBBI circular dated 18 09 2023 the claim is now under verification.

Rawat  
